

IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **14.09.2023** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Bkr Hotel And Resorts Pvt Ltd

MAIN PETITION NUMBER : CP/472/IB/2017

(IA/MA) APPLICATION NUMBERS

MA/111/2019

ORDER

Applicant/Liquidator is represented by Ld. Counsel Ms. Anisha Rath.

Respondent No.9 has already been set ex-parte, other Respondents are set as ex-parte.

At request list this Application on **30.10.2023** for hearing.



[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)



[SANJIV JAIN]
MEMBER (JUDICIAL)

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